



The Gauhati High Court At Guwahati

[HIGH COURT OF ASSAM: NAGALAND: MIZORAM & ARUNACHAL PRADESH]

NOTICE

It is for information to all concerned that on 15-02-2024 and 16-02-2024 (Thursday and Friday):-

For listing of urgent matters, if any, relating to Civil Bench-I and Bail matters (where punishment is more than 7 years) mention may be made before the Single Bench of Hon'ble Mr. Justice P.J. Saikia.

BY ORDER

Dated, Guwahati, the 13th February, 2024.